

O.A.No.92/2010

Dated:-03.09.2013.

Hon'ble Sri. D.C. Lakha, Member (A)

As per Resolution of CAT Bar Association, Lucknow Bench, lawyers are abstaining from judicial work today as a mark of protest against non-implementation of recommendation of Jaswant Singh Commission Report regarding jurisdiction of Lucknow Bench. Hence, list on 28.10.2013.

✓

**Member (A)**

Amit/-

28-10-2013

No sufficient time left.

List on 12-12-2013.

✓ Boc

OR.  
RA has  
not been  
replied.  
m

12-12-2013

No sufficient time left.

List on 06-2-2014.

✓ Boc

O.A.No.92/2010

06.02.2014.

App: Sri Praveen Kumar, learned counsel for the applicant.

Resp: Sri S. Verma, learned counsel for the respondents.

Learned counsel for the applicant stated at the Bar that the OA may be dismissed as infructuous. Sri S. Verma, learned counsel for the respondents has no objection.

In view of the statement made by the learned counsel for the applicant the O.A. is dismissed as infructuous.

On  
Copy of order  
Dated 6-2-14  
Boc  
07-2-14

T. W.CP  
(M. Nagarajan)  
Member (J)

1. Ch.  
(Ms. Jayati Chandra)  
Member (A)

Amit/-